

(a) whether there had been some complaints regarding irregularities in appointments of Principals in Government aided schools under the Delhi Administration;

(b) if so, whether any inquiry was held to investigate these irregularities; and

(c) if so, the findings thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) No such complaint has been received by the Delhi Administration in this regard.

(b) and (c). Do not arise.

Purchasing of Milk Powder Plants by NDDB

8027. SHRI MODH. MAHFOOZ ALI KHAN:
CH. KHURSHID AHMED:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Dairy Development Board purchased 8 large size milk powder plants while the capacity utilisation of the existing plants is only 20 per cent;

(b) if so, the reasons thereof and the cost involved in purchasing of these plants; and

(c) the manner in which these plants are being utilised or proposed to be utilised?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c). National Dairy Development Board has purchased 8 milk powder

plants each of 30 M.T. capacity, costing around Rs. 24 crores. These plants are in various stages of installation.

As of January, 1989, the capacity utilisation of existing plants under Operation Flood was 60%.

Powder plants are needed for conservation of milk mainly during flush season and to meet the demand of liquid milk during lean season by recombination. The creation of adequate powder plant capacities is also dictated by the needs of future planning for meeting the ever increasing demand for liquid milk. Large size powder plants with advanced technology are considered more cost effective.

Utilisation of Funds Under IRDP In Madhya Pradesh

8028. SHRIDILEEP SINGH BHURIA:
DR. DATTA SAMANT:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether huge amounts of assistance given by Union Government and the State Government to the District Rural Development Agencies in Madhya Pradesh under the IRDP during the Sixth Plan period (1980-85) remained unutilised with the District Rural Development Agencies and Banks;

(b) if so, the amount with the Banks during the said period and how much of it has been refunded by them to the DRDAs since 1985-86; and

(c) whether the unspent balance as on 1 April, 1988 comprises largely the amounts which remained unutilised during the Sixth Plan period?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-